

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 240 of 2020**

**IN THE MATTER OF:**

**Empathy Infra & Engineering Pvt. Ltd.**

**...Appellant**

**Versus**

**M/s. Bhuleswar Steel & Alloys Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant :**                   **None**

**For Respondent :**               **Mr. Sanjay Bhatt, Advocate for the ‘Resolution Professional’**

**O R D E R**

**07.02.2020**           Nobody appears on behalf of the Appellant.

Mr. Sanjay Bhatt, Advocate appears on behalf of the ‘Resolution Professional’. His name should be reflected in the cause-list.

Post the case ‘for Admission (Fresh Case)’ on **12<sup>th</sup> February, 2020.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Shreesha Merla ]  
Member (Technical)

/ns/gc/